

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

EXCISE Appeal No. 11319 of 2016- DB

(Arising out of OIO-BHR-EXCUS-000-COM-090-091-15-16 dated 31/03/2016 passed by Commissioner of Central Excise-Bharuch)

P I INDUSTRIES

PLOT NO. 640, GIDC, PANOLI,
TAL-ANKLESHWAR,
BHARUCH, GUJARAT

.....Appellant

VERSUS

Commissioner of C.E-BHARUCH

Vadodara-II,GST Bhavan,
Subhanpura, Vadodara
Vadodara, Gujarat- 390023

.....Respondent

APPEARANCE:

Shri Ashok Dhingra & Ms. Sonia Gupta, Advocate for the Appellant
Shir Mihir G Rayka, Additional Commissioner (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 27.11.2024
DATE OF DECISION:05.12.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10081 of 2013.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**